



2026:AHC:22301

**HIGH COURT OF JUDICATURE AT ALLAHABAD**

**WRIT - A No. - 6497 of 2025**

Kaushal Kumar Gupta

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

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|---------------------------|---|--------------------|
| Counsel for Petitioner(s) | : | Som Prakash Pandey |
| Counsel for Respondent(s) | : | C.S.C.             |

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**Court No. - 33**

**HON'BLE VIKAS BUDHWAR, J.**

Learned counsel for the writ petitioner seeks withdrawal of the writ petition seeking to questioning of the impugned attachment order/letter no. 48/V-14/Est-1/B.D.O. Est/2024-25 dated 11.04.2025 passed by respondent no. 3 (Chief Development Officer, Lalitpur).

Learned Standing Counsel has no objection.

With the aforesaid observation, the writ petition is **dismissed** as withdrawn.

**February 2, 2026**

Ashu

**(Vikas Budhwar,J.)**